## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.3408 TO BE ANSWERED ON 09.12.2019

#### **MONITORING OF FUNDS**

### †3408.DR. BHARATI PRAVIN PAWAR

#### Will the minister of CULTURE be please to state:

- (a) whether the execution of preservation and development projects with the funds received from the National culture fund are being monitored by the project-implementation committee:
- (b) if so, the loopholes brought to the notice of the Government during the monitoring of the same:
- (c) the action taken by the Government on its own level on the basis of these loopholes along with the outcome thereof; and
- (d) the reaction of the Government thereon?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM (PRAHLAD SINGH PATEL)

- (a) Yes sir, the projects are implemented and monitored through a Project Implementation Committee (PIC) under the chairmanship of DG, ASI having a representative of NCF and the donor. The projects undertaken with the funds received from the NCF are also monitored by the respective field officers of ASI
- (b) No loopholes have been brought to the notice of government.

to

(d)